

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1294
ANSWERED ON:14.07.2009
FUNDS FOR BODOLAND TERRITORIAL COUNCIL
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the policy of the Government for the overall development of the areas falling under the jurisdiction of the Bodoland Territorial Council (BTC);
- (b) whether the Government proposes to allocate plan fund to BTC on the line of Central funds allocated to other small States, so as to take up new developmental activities; and
- (c) if so, the details thereof and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1294 FOR 14-07-2009 REGARDING 'FUND FOR BODOLAND TERRITORIAL COUNCIL.'

(a): The Government of Assam has informed that they have a policy for overall development of areas falling under jurisdiction of Bodoland Territorial Council (BTC). The Government of Assam releases plan and non-plan funds to BTC in two installments every year.

(b) & (c): In pursuance of Memorandum of Settlement signed between the Government of India, Government of Assam and Bodo Liberation Tiger (BLT) in the year 2003, the Ministry of Development of North Eastern Region (DoNER) has sanctioned 42 projects worth Rs. 476.26 crore for creation of socio-economic infrastructure since the year 2004-05 and Rs. 437.05 crore has been released to the State Government of Assam. There is no proposal to allocate funds directly to BTC.